Tracing missing passengers who left from Kerala coast

- 1323. SHRI BINOY VISWAM: Will the Minister of HOME AFFAIRS be pleased to state:
- whether Government is aware about 243 passengers who left Kerala coast in a boat on 12th January, 2019;
 - if so, what measures have been taken to trace them;
- whether Government has any information about the boat in which they left the coast and its destination;
- why Government machinery has failed to trace these people and resolve the mystery about them; and
- whether their relatives have approached the Government in this regard and if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (e) As per available information, around 105 persons, sailed out of Munambam Harbour in Kerala, on 12.01.2019, on a fishing boat named 'Dayamatha-2'.

The Indian Coast Guard launched an intensive search operation to locate the boat using ships, hovercraft and aircraft. Information related to the case has been shared with the Interpol and other agencies in order to locate the missing boat and its occupants. No information about the whereabouts of the boat has been received as yet.

Criminal cases have been registered by Kerala Police under Sections 468, 471, 109 and 120 B of IPC, 12(1) (a) of Passport Act, 14A (b) and (c) of the Foreigners Act and 24(1) (a) of Immigration Act and 3 persons who assisted the illegal movement have been arrested. A special team of Kerala police has been constituted for investigation. Some of the relatives of illegal emigrants have filed a complaint at Ambedkar Nagar Police Station, New Delhi for tracing out the missing persons.

Restricting intruders with adoption of space technology

- 1324. DR. R. LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:
- whether Government was able to successfully restrict the intruders after adoption of space technology in this regard;